

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2279
ANSWERED ON 12TH FEBRUARY, 2026**

BYPASS ON NH-530B

2279. SHRI NEERAJ MAURYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the construction work of the proposed 5 km long combined bypass between Bhamora and Devchara under Package-4 (Bareilly to Budaun) of the NH-530B Bareilly-Mathura Highway has commenced as per the timeline;**
- (b) whether the full disbursement of the sanctioned compensation of Rs. 1,527 crore to the affected farmers of Aonla Tehsil has been ensured as per the new circle rates of 2025 during the widening of this highway;**
- (c) whether provisions have been made for service roads and underpasses to connect the Bhamora-Aonla route to the National Highway; and**
- (d) the future plan of the Government for upgrading this section to six lanes?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) Yes Sir. 4-laning of (Budaun-Bareilly) package-4 from Km. 179+500 to Km. 218+000 section of NH-530B is under construction. The appointed date has been declared on 19.11.2025. The combined bypass of Bhamora-Devchara & Khedha is provisioned from Km. 200+800 to 206.500 and the same is under construction.

(b) In exercise of powers conferred under clause (a) of section 3 of the National Highways Act, 1956, the Central Government appointed Special Land

Acquisition Officer (SLAO) Bareilly, as the Competent Authority for Land Acquisition (CALA) in district Bareilly for the mentioned project highway.

For Badaun-Bareilly section of NH 530B, in Tahsil Aonla, District Bareilly, compensation of ₹111.04 Crore has been awarded by CALA Bareilly to affected land owners. Out of the awarded amount in district Bareilly, ₹73.68 crore has been disbursed.

(c) As per the provisions of the Concession Agreement of aforementioned project highway on Bhamora-Aonla road at Ch. 201+710, Vehicular Underpass along with slip road is under construction.

(d) Government keeps on receiving/ undertaking/ preparing Detailed Project Report (DPR)/proposal for widening/development of NHs in the country. Decision for project implementation and investment is taken based on the outcome of DPR, requirement of connectivity, traffic density, synergy with PM Gati Shakti National Master Plan etc. As of now, the proposal for six laning of Bareilly-Mathura Highway is not under consideration.
